

SPECIAL BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/96(KB)2023
IN
C.A.(CAA)/36(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	ABI TRADING PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] Petitioner
Ms. Aisha Amin, Adv.]
Ms. Radhika Patodia, CA]

ORDER

1. Ld. Counsel for the Petitioner present.
2. List the matter on **06.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**